MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES
NOTIFICATION

New Delhi, the 9th December, 2010

S.O. 2928(E).—In exercise of the powers conferred by sub-section (1) of Section 3 of the Micro, Small and Medium Enterprises, Act, 2006 (27 of 2006), read with rule 3 of the National Board for Micro, Small and Medium Enterprises, Rules, 2006, the Central Government hereby appoints Shri Oscar Fernandes, Member of Parliament, Rajya Sabha to be member of the National Board for Micro, Small and Medium Enterprises and for the said purpose there shall be no alteration in the notification of the Government of India in the Ministry of Micro, Small and Medium Enterprises number S.O. 29(E), dated the 7th January, 2010.

[F. No. 1(6)/2010-NBMSME]

MADHAV LAL, Addl. Secy. and Development Commissioner

Note : The principal notification was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) vide number S.O. 29(E), dated the 7th January, 2010.